For Immediate release

Telecom Regulatory Authority of India

TRAI releases the draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Seventh Amendment) Regulations, 2025

New Delhi, 22 September 2025 - Telecom Regulatory Authority of India (TRAI) has today issued the draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Seventh Amendment) Regulations, 2025.

- 2. The Authority had issued a consultation paper on 'Audit related provisions of Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) Regulations, 2017 and the Telecommunication (Broadcasting and Cable) Services Digital Addressable Systems Audit Manual' on 9th August 2024 for seeking stakeholders' comments.
- 3. Based on the consultation process, draft amendment to the Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) Regulations, 2017 has been issued.
- 4. The objective of this draft regulation is to seek comments of all the stakeholders on the proposed amendments.
- 5. Full text of the draft Regulation is available on the TRAI's website www.trai.gov.in.
- 6. Written comments on the draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Seventh Amendment) Regulations, 2025 are invited from the stakeholders by 06.10.2025. The

comments may be sent, preferably in electronic form to Dr. Deepali Sharma, Advisor (B&CS) and Ms. Sapna Sharma, Joint Advisor (B&CS), Telecom Regulatory Authority of India on advbcs-2@trai.gov.in and jtadv-bcs@trai.gov.in.

7. For any clarification/information, Dr. Deepali Sharma, Advisor (B&CS) or Ms. Sapna Sharma, Joint Advisor (B&CS), TRAI, may be contacted at email ID: advbcs-2@trai.gov.in or Telephone +91-11-26701418 respectively.

(Atul Kumar Chaudhary)

Secretary, TRAI